

ITEM NO.1

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION(CRIMINAL) Diary No(s). 26673/2025

ODELA SATYAM & ANR.

Petitioner(s)

VERSUS

THE STATE OF TELANGANA & ORS.

Respondent(s)

(IA No. 187608/2025 - APPLICATION FOR SUBSTITUTION, IA No. 175985/2025 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS, IA No. 175990/2025 - GRANT OF BAIL, IA No. 177960/2025 - INTERVENTION/IMPLEADMENT, IA No. 177812/2025 - INTERVENTION/IMPLEADMENT, IA No. 178059/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(CrI.) No. 269/2025 (X)

[IA No. 160654/2025 - EXEMPTION FROM FILING O.T. AND IA No. 160653/2025 - STAY APPLICATION)

W.P.(CrI.) No. 313/2025 (X)

(IA No. 188300/2025 - EXEMPTION FROM FILING O.T., IA No. 194819/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 188299/2025 - STAY APPLICATION)

W.P.(CrI.) No. 320/2025 (X)

(IA No. 196187/2025 - STAY APPLICATION)

W.P.(CrI.) No. 319/2025 (X)

(IA No. 196158/2025 - STAY APPLICATION)

W.P.(CrI.) No. 321/2025 (X)

(IA No. 197113/2025 - STAY APPLICATION)

Date : 08-09-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN  
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) :

Ms. Rukmani Bobde, Adv.

Mr. Mohd Faraz Anees, AOR  
Mr. Kartik Vashisht, Adv.  
Mr. Devesh Tripathi, Adv.  
Mr. Mukeshwar Nath Dubey, Adv.  
Mr. Ajay Kumar, Adv.  
Ms. Karuna Sharma, Adv.  
Ms. Epsita Agastya, Adv.  
Mr. Divesh, Adv.  
Mr. Anand, Adv.  
Mr. Shivendu Sharma, Adv.

Mr. Kushagra Sharma, Adv.  
Mr. Anuj Agarwal, Adv.  
Mr. Akarsh Khare, Adv.  
Mr. Sarvam Ritam Khare, AOR

Mr. Dama Seshadri Naidu, Sr. Adv.  
Mr. P. Mohith Rao, AOR  
Ms. J. Akshitha, Adv.  
Mr. Eugene S Philomene, Adv.  
Ms. D. Poornima, Adv.

**For Respondent(s) :**

Mr. Kumar Vaibhaw, Adv.  
Ms. Devina Sehgal, AOR  
Mr. Srikanth Varma Mudunuru, Adv.

Ms. Purna Singh, Adv.  
Mr. Guntur Pramod Kumar, AOR  
Mr. Dhruv Yadav, Adv.

Mr. Prateek Chadha, A.A.G.  
Mr. Sanchit Garga, AOR  
Mr. Kunal Rana, Adv.

Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Shrirang B. Varma, Adv.  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.  
Mr. Aditya Krishna, Adv.  
Mr. Adarsh Dubey, Adv.  
Ms. Chitransha Singh Sikarwar, Adv.

Mr. S.D. Sanjay Ld, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Rajan Kumar Chourasia, Adv.  
Mr. Padmesh Mishra, Adv.  
Mr. Gaurang Bhushan, Adv.

**Mr. S.. Udaya Kumar Sagar, AOR**

**Mr. Kshitij Mittal, Adv.  
Ms. Nidhi Jaswal, AOR**

**Mr. Udaibir Singh Kochar, Adv.  
Mr. Utsav Garg, Adv.  
Mr. Ananta Prasad Mishra, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

**As requested by Mr. S.D. Sanjay, learned Additional Solicitor  
General appearing for the respondent(s), list these matters next  
week.**

**(DEEPAK SINGH)  
ASTT. REGISTRAR-cum-PS**

**(ANJU KAPOOR)  
ASSISTANT REGISTRAR**